

Family Allowances to M. P. Detenus

4036. Shri Vasudevan Nair:
Shri Warrior:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Parliament Members detained under Defence of India Rules are getting any family allowance or any other kind of allowance in any State; and

(b) if so, what is the amount given?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). In Madras two Members of Parliament have been sanctioned family allowance at the rate of Rs. 100 each, in Kerala two of them are being given Rs. 250 each and in West Bengal one is being paid Rs. 90 per month.

Eviction of Peasants from Shimoga

4037. Shri Vasudevan Nair: Will the Minister of **Home Affairs** be pleased to state:

(a) whether nearly 600 peasant families from Kerala have gone and settled down in the Shimoga district of Mysore State;

(b) whether the Kerala Government have received representations from them that they are facing a threat of eviction;

(c) whether the Kerala Government have taken up the matter with the Mysore Government; and

(d) if so, the reaction of the Mysore Government in the matter?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (d). The information is being collected and will be laid on the Table of the House as soon as possible.

Status of Rural Institutes

4038. Shri Subodh Hansda: Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that the status of the Rural Institutes is being upgraded;

(b) if so, the broad outlines thereof;

(c) the reasons for upgrading the Institutes; and

(d) when this will be done?

The Minister of Education (Shri M. C. Chagla): (a) to (d). The scheme of Rural Higher Education launched by the Ministry in 1956 has been reviewed with the object of promoting further growth of the Institutes. In consultation with the University Grants Commission and the National Council for Rural Higher Education, the following measures of re-organization have been decided upon:—

- (1) Steps may be taken through the University Grants Commission to secure expert advice on improvements in standards and organization that should be brought about in the Rural Institutes at Gandhigram, Coimbatore and Bichpuri in order that they could be declared as 'deemed' universities under the provisions of the University Grants Commission Act.
- (2) The Rural Institute at Udaipur may be affiliated to the Udaipur University.
- (3) The Jamia Rural Institute may become a part of the Jamia Millia Islamia which is already functioning as a 'deemed' university.
- (4) The other Rural Institutes may secure affiliation to neighbouring universities if they so desire or they may continue to function as at present.